

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 53 of 2011 &
IA- 89 of 2011

Dated :29th April , 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Limited **Appellant(s)**

Versus

M/s Wardha Power Company Ltd. & Anr. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Sanjay Sen,
Ms. Shikha Ohri & Mr. Hemant Singh
For R.1

ORDER

IA- 89 of 2011

Heard the learned counsel for the Appellant.

Post the matter for further hearing on **05.05.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS